## CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

O.A.No.97/2019

## Dated Friday, the 1<sup>st</sup> day of February, 2019 PRESENT

## Hon'ble Mr.R.Ramanujam, Administrative Member

&

## Hon'ble Mr.P.Madhavan, Judicial Member

V. Ananth

No. 205/F, 5<sup>th</sup> Cross

Ordnance Factory

Trichy 620 016.

... Applicant

By Advocate M/s T. Banumathy

Vs.

1. The Union of India

Rep. by the Chairman

Ordnance Factory Board

No. 10, A.S.K. Bose Road

Kolkatta - 700 001.

2. The General Manager

Ordnance Factory

Tiruchirappalli – 620 016.

... Respondents

2 OA 97/2019

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up for admission today, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect. Accordingly, the OA is dismissed as withdrawn.

(P.MADHAVAN) MEMBERJ) (R.RAMANUJAM) MEMBER (A)

01.02.2019

M.T.